

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **06.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/197/CHE/2021
NAME OF THE PETITIONER(S) : J Mohan Babu
NAME OF THE RESPONDENT(S) : Ramya Outsourcing Solutions Pvt Ltd
UNDER SECTION : Sec 7 Rule 6 of IBC, 2016

ORDER

Present: None for the Petitioner.
None for the Respondent.

Despite repeated calls, none for the Petitioner today.

The petition is listed on its maintainability.

One more opportunity is given to the Petitioner to argue.

List the petition on **02.07.2024**.

Sd/-

VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-

SANJIV JAIN
MEMBER (JUDICIAL)

vs